

Delhi High Court Order annulling the provision of Special Dispensation Admissions in Kendriya Vidyalayas;

- (b) if so, the result thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The question of filing an appeal against the judgement of Delhi High Court annulling the Scheme of Special Dispensation Admissions in Kendriya Vidyalayas was considered in the Department and it has been decided not to file an appeal in the matter.

Non-availability of funds for making education a fundamental right

2904. **SHRI KRISHNA KUMAR BIRLA:**
SHRI GHUFRAN AZAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned, "Plan to make elementary education a Fundamental right—where is fund: Empty coffers tell the tale", as reported in the Hindustan Times dated the 17th February, 1999;

(b) if so, whether the Union Government have decided to make elementary education a fundamental right, but adequate funds are not made available to State Governments to implement the scheme; and

(c) if so, the further reaction of Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) and (c) The Constitution (Eighty-Third Amendment) Bill, 1997 to make the right to free and compulsory education for children from 6 to 14 years

of age a Fundamental Right was introduced in the Rajya Sabha on July 28, 1997. The Bill was referred to the Department-related Parliamentary Standing Committee on Human Resource Development which has proposed some modifications. It is felt that a wider public debate on the implications of the proposed legislation should be initiated. As such the question of allocation of funds to State Governments for this purpose does not arise.

Funds for Educational Programme in Andhra Pradesh

2905. **DR. Y. LAKSHMI PRASAD:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Andhra Pradesh Government has reminded for release of funds for two school education and child welfare schemes under the District Primary Education Programme and Integrated Child Development Scheme;

(b) the reasons for delay in releasing the funds; and

(c) by when the funds are proposed to be released?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) No such reminder was received from Andhra Pradesh Government for release of grant under Integrated Child Development Scheme. However, an amount of Rs. 4676.50 lakhs was released to the State of Andhra Pradesh during financial year 1998-99 for the continued implementation of the Centrally Sponsored ICDS Scheme. Out of this Rs. 1550 lakhs was released for World Bank Assisted Project as a part of Andhra Pradesh Economic Restructuring Programme. As regards DPEP scheme, during 1998-99, an amount of Rs. 20 crores has been released as Government of India share to the Andhra Pradesh Pradhhamika Vidya Parishad (AP-DPEP).

The State DPEP Society had an unspent balance of Rs. 26.58 crores as on 1.4.98. An additional request for funds received from the Government of Andhra Pradesh in regard to the Education Component of Andhra Pradesh Economic Restructuring Project is under consideration in consultation with the Planning Commission for additional allocation of resources.

Shortage of Staff of NCW

2906. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared in the Sunday Times of India (New Delhi), dated the 7th March, 1999 under the caption "NCW faces staff crunch on women's day" wherein it has been stated that the National Commission for Women (NCW) is facing acute shortage of staff;

(b) if so, the reasons therefor; and

(c) the measures Government propose to take to provide adequate staff to the Commission?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SUSHREE UMA BHARTI): (a) Yes, Sir.

(b) and (c) 28 posts were sanctioned at the time of setting up of National Commission for Women (NCW) on 31st January, 1992, 9 Additional posts, as recommended by an Internal Work Study, were sanctioned on 28.5.1997. To consider the requirement of additional staff proposed by the National Commission for Women, a study has been conducted through the Staff Inspection Unit of the Ministry of Finance. The Report is awaited.

देश में प्राथमिक विद्यालयों हेतु नयी योजना

2907. श्री राज मोहिन्यर सिंह:
 श्री कपिल सिब्बल:

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार द्वारा देश में, विशेषकर ग्रामीण अंचलों में प्राथमिक विद्यालय संचालन करने के लिए एक नयी योजना चालू करने का निर्णय लिया गया है;

(ख) यदि हां, तो इस योजना की रूपरेखा क्या है;

(ग) चालू वर्ष के दौरान इस योजना के अन्तर्गत कुल कितने प्राथमिक विद्यालय स्थापित करने की योजना है; और

(घ) इस उद्देश्य के लिए कौन-कौन से राज्यों को चुना गया है और प्रत्येक राज्य में कितने-कितने विद्यालय शुरू किए जाने हैं?

मानव संसाधन विकास मंत्री (डा० मुरली मनोहर जोशी): (क) से (ग) वर्ष 1999-2000 के अपने बजट भाषण में वित्त मंत्री ने घोषणा की कि उन्होंने राष्ट्रीय स्तर पर शिक्षा गारंटी योजना कार्यान्वित करना प्रस्तावित किया है। इसका लक्ष्य प्रत्येक आवासीय क्षेत्र में जहां पर 1 कि०मी० क्षेत्र में कोई स्कूल नहीं है, वहां एक प्राथमिक स्कूल की व्यवस्था की जाएगी। प्रारंभ में, स्थानीय समुदाय, परिसर स्थान की व्यवस्था करेंगे तथा अंशकालिक अध्यापक के रूप में एक स्थानीय व्यक्ति का चयन करेंगे। अध्यापन सामग्री और अन्य सहायता केंद्रीय और राज्य सरकारें प्रदान करेंगी जबकि ग्राम पंचायत स्कूल चलाने के लिए कम से कम दो वर्ष तक स्थानीय समुदाय से नकद और सामान के रूप में धन एकत्र करेंगी। दो वर्ष सफलतापूर्वक कार्य करने के पश्चात् स्कूल को स्थायी आधार पर स्तरीकरण कर दिया जाएगा। नवी योजना के अगले तीन वर्षों के दौरान इस प्रकार के कम से कम 1.8 लाख स्कूल कार्य करना आरंभ कर देंगे।

(घ) योजना के विस्तृत ब्यौरे अभी तैयार किए जाने हैं।